

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
19-07-2024 AT 10:30 AM**

CP No.185/241/HDB/2020
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Mr. Mahipal Baddam Reddy

...Petitioner

AND

Apollo Computing Laboratories Pvt Ltd & 2 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Abhishek Gupta, for petitioner present physically.
Learned counsel Mr Sachin Sharma, for respondent present through Video Conference.
Due to paucity of time, matter adjourned to 01.08.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)